



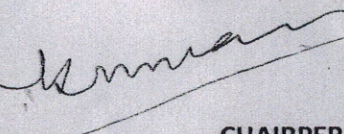
NO. NGT(PB)/03/2014/JUDICIAL-I/521A

Dated : 06.05.2017

**OFFICE ORDER**

In partial modification, the Order No. NGT(PB)/03/2014/Judicial-1/521 dated 05.05.2017 and in exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under :

Sr. No.	Name of the Hon'ble Members	From	To	W.E.F.
1.	Hon'ble Prof. (Dr.) P. C. Mishra, Expert Member, WZB, Pune	WZB at Pune	EZB at Kolkata	11.05.2017 until further order
2.	Hon'ble Mr. Ranjan Chatterjee, Expert Member, EZB, Kolkata	EZB at Kolkata	WZB at Pune	11.05.2017 until further order on temporary basis

  
CHAIRPERSON  
National Green Tribunal

To,

1. Hon'ble Prof. (Dr.) P. C. Mishra  
Expert Member, WZB, Pune
2. Hon'ble Mr. Ranjan Chatterjee  
Expert Member, EZB, Kolkata

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. Registrar, NGT Western Zone Bench at Pune
3. Registrar, NGT Eastern Zone Bench at Kolkata
4. PA to Hon'ble Members
5. PS to Registrar General
6. PA to Dy. Registrar
7. DCA, NGT, PB
8. Consultant (Admin.)
9. Incharge (Protocol Section)
10. S.O. (G.A.)
11. Assistant Registrar (Judicial-2)
12. Consultant (Judicial-1)
13. Court Master of Court No. 1 & 2
14. Bar Association of NGT
15. Website of NGT
16. Notice Board